

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017
APPEAL NO. 240 OF 2015 APPEAL NO. 241 OF 2015
AND APPEAL NO. 203 OF 2015

Dated: 1st February, 2019

Appeal No. 239 OF 2015 & IA No. 885 OF 2017
Appeal No. 240 OF 2015 Appeal No. 241 OF 2015

In the matter of:

Indian Wind Power Association Vs.	... Appellant(s)
Tamil Nadu General & Distribution Corporation Ltd. & Ors.	... Respondent(s)

	<u>APPEAL NO. 203 OF 2015</u>	
TANTRANSCO Ltd. & Ors. Vs.	... Appellant(s)	
Indian Wind Power Association & Ors.	... Respondent(s)	

ORDER

The Bench could not assemble today.

As agreed by the both the parties, list the matter for hearing on **28.02.2019**.

Court Master/PS

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